

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 38 of 2019

IN THE MATTER OF:

Sahuwala Cylinders Pvt. Ltd. & Anr. ...Appellants
Versus
Competition Commission of India & Anr. ...Respondents

With

Competition Appeal (AT) No. 40 of 2019

IN THE MATTER OF:

Om Containers & Ors. ...Appellants
Versus
Competition Commission of India & Anr. ...Respondents

With

Competition Appeal (AT) No. 44 of 2019

IN THE MATTER OF:

Intel Gas Gadjets Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With

Competition Appeal (AT) No. 46 of 2019

IN THE MATTER OF:

Shakti Cylinders Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With

Competition Appeal (AT) No. 47 of 2019

IN THE MATTER OF:

Raghupati Synergy Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 52 of 2019

IN THE MATTER OF:

International Cylinders Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 53 of 2019

IN THE MATTER OF:

Andhra Cylinders & Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 54 of 2019

IN THE MATTER OF:

Confidence Petroleum India Ltd. & Ors. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 55 of 2019

IN THE MATTER OF:

Faridabad Metal Udyog Pvt. Ltd. & Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 58 of 2019

IN THE MATTER OF:

Kurnool Cylinders Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 59 of 2019

IN THE MATTER OF:

Winfab Equipments Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 60 of 2019

IN THE MATTER OF:

Saboo Cylinders Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 61 of 2019

IN THE MATTER OF:

Surya Shakti Vessels Pvt. Ltd. & Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 63 of 2019

IN THE MATTER OF:

Sunrays Engineers Pvt. Ltd. & Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 64 of 2019

IN THE MATTER OF:

Mahaveer Cylinders Ltd. & Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 66 of 2019

IN THE MATTER OF:

Vidhya Cylinders Pvt. Ltd. & Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 67 of 2019

IN THE MATTER OF:

GDR Cylinders Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 68 of 2019

IN THE MATTER OF:

Balaji Pressure Vessels Pvt. Ltd. Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 69 of 2019

IN THE MATTER OF:

Southern Cylinders Pvt. Ltd. & Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 71 of 2019

IN THE MATTER OF:

Hyderabad cylinders Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 72 of 2019

IN THE MATTER OF:

Nandi Cylinders Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 73 of 2019

IN THE MATTER OF:

Bhiwadi Cylinders Pvt. Ltd. & Anr. ...Appellants
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 74 of 2019

IN THE MATTER OF:

Dinesh Goyal ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 75 of 2019

IN THE MATTER OF:

Sanghvi Cylinders Pvt. Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 76 of 2019

IN THE MATTER OF:

Arun Goyal ...Appellant
Versus
Competition Commission of India ...Respondent

With
Competition Appeal (AT) No. 77 of 2019

IN THE MATTER OF:

R.M. Cylinders Pvt. Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

With
Competition Appeal (AT) No. 105 of 2019

IN THE MATTER OF:

Sarthak Industries Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

ORDER

04.01.2021 Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

[Justice Bansi Lal Bhat]
The Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

Ash/GC/